

10/9/90

Hon. Mr. P.S. Habib Mohammad, A.M.
 Hon. Mr. J.P. Sharma, J.M.

Shri V.K. Shukla, appear
 and he wants to place before the
 Bench, certain matter relevant to
 the present application.

Put up tomorrow for
 admission. Shri V.K. Chaudhary
 standing counsel has filed notice.

J.M.

A.M.

H

11/4/90

Hon. Mr. P.S. Habib Mohammad, A.M.
 Hon. Mr. J.P. Sharma, J.M.

Shri V.S. Tripathy, appears
 for the applicant. There are 6 connected
 applications, in this regard. The case
 of the applicant is that they were
 selected as Helper, but they are not
 been appointed. However, they have not
 made any representation against the
 grievance, to the authorities concerned.

The learned counsel for the
 respondent, Shri V.K. Chaudhary, accepted
 the notice, yesterday on behalf of the
 respondents and informed the Tribunal
 that certain relation of the applicant
 are working in the Doordarshan, so due
 permission is desired from the Director General